

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 06.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 256/16	TP 107/17	For compliance of objections	433( e) / 433(f)	Cummins Generator Technologies India Pvt. Ltd., Vs RA Power Gen Engineers Pvt. Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. PRASAD K. ADHYA COOPERATIONAL  
9632516869 CREDITOR

*Prasad K. Adhya*

**ORDER**

Counsel for petitioner is present. He has filed annexure along with documents for compliance about the objections raised by the registry. Registry to verify and put up. List it on 15/09/2017.

*[Signature]*  
MEMBER(J)

*[Signature]*  
MEMBER(T)